

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS

LOK SABHA
UNSTARRED QUESTION NO. 2133

TO BE ANSWERED ON JULY 31, 2018

FINANCIAL SUPPORT FOR SMART CITY PROJECTS

No. 2133 SHRI OM BIRLA:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government is planning to provide financial support amounting to Rs. 809 Crore to 15 smart-city projects and if so, the details thereof along with the criteria of selection;
- (b) whether there exists any priority as to areas (for *e.g.* slum or densely populated areas) which are to be targeted under smart city projects and if so, the details thereof;
- (c) if not, the reasons therefor along with the manner in which the Centre will adjudicate upon progress of smart cities development in view of the fact that some cities had progressive development and head start as compared to others;
- (d) whether the Government has any mechanism at the grass root level to take feedback on the functioning and implementation of smart cities projects and if so, the details thereof; and
- (e) whether the Government had directed the States to frame guidelines/ policies for compensation and lawful acquisition of property under smart city projects, if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING AND URBAN AFFAIRS

(SHRI HARDEEP SINGH PURI)

- a): Under the CITIIS (City Investments To Innovate Integrate and Sustain) Challenge launched in partnership with French

Development Agency (AFD) and European Union, financial support to the tune of EUR 100 million would be provided to upto 15selected projects across the country.

The criteria for selection of projects are as follows:

- a) Excellence in sustainable development
- b) Participatory approach and partnership
- c) Innovation and integration
- d) Relevance and feasibility of the proposed intervention

b): The areas/themes under which projects are targeted under CITIIS areSustainable Mobility, Public Open Spaces, Urban E-Governance and Information and Communication Technology (ICT), and Social and Organizational Innovation in Low-Income Settlements.

c): Does not arise.

d): The Smart Cities Mission guidelines provide for a City Level Advisory Forum (CLAF) comprising of District Collector, Member of Parliament (MP), Member of Legislative Assembly (MLA), Mayor, Chief Executive Officer (CEO) of Smart City Special Purpose Vehicle (SPV), local youth, technical experts, Resident Welfare Association (RWA), Tax Payers' Associations, Slum Level Federation, Non-Government Organisations (NGOs) etc.to advise and enable collaboration among various stakeholders.

(e): No, Sir. The implementation of Smart Cities Mission is to be done by the city-level Special Purpose Vehicle (SPV), in which the Urban Local Body (ULB) and respective State Government have 50:50 equity shareholding.